



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Mar/202526/19

DATED: 25/03/2026

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Mar/202526/19 dated 25/03/2026 of Norms Committee - V for the year 2025-26 was held on 25/03/2026 under the Chairmanship of A Menon, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
2	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	Govind Prasad, Technical Consultant	Ministry of Textiles
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Sanjay Charak, Technical Consultant	Ministry of Textiles
8	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003534AM26
RA File Number	322404000055 AM20
Licence No and Date	3210079154/14/10/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES - ROADR 500	40000 PRS	KNITTED FABRIC - BEGO MM, 10% SPANDEX 90% POLYESTER MICRO MESH - 193 GSM WIDTH: 140 CMS	880 MTR
			LINING - EFATE CHINA, 26% SPANDEX 74% NYLON MESH - 180 GSM WIDTH: 132 CMS	600 MTR
			LINING - AX SUEDE CINCO 0.6 MM, 92% POLYESTER AND 8% SPANDEX - 250 TO 350 GSM WIDTH: 137 CMS	1100 MTR
			KNITTED LINING - MAKOGAI, 80% NYLON, 20% LYCRA - 190 GSM WIDTH: 153 CMS	350 MTR
			KNITTED LINING - ARDIDEN MM, 87% POLYESTER AND 13%	355 MTR

			SPANDEX - 150 GSM WIDTH: 152 CMS	
			BASIC LINING -100% POLYESTER - 120 GSM WIDTH: 152 CMS	600 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	2 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003850AM26
RA File Number	322404000030 AM21
Licence No and Date	3210079630/30/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES – MTREK (MOUNTAIN TREKKING GLOVES WITH LINING FABRIC INNER SIDE AND KNITTED FABRIC OUTER SIDE)	50000 PRS	KNITTED FABRIC - 90% POLYESTER + 10% SPANDEX TRICOT SUEDED FACE SIDE & BRUSHED BACK - 294 GSM - WIDTH: 132 CMS - COLOUR - DKT- N07A BLACK	5663 MTR
			LINING FABRIC - ALLEN REC 100%	3105 MTR

			POLYESTER - 245 GSM - WIDTH: 152 CMS - COLOUR - DKT-N07A BLACK	
			LINING FABRIC - SYNTHETIC PU - 60% NYLON 40% POLYURETHANE FABRIC - L X 204 0.9MM MICROF WR 54 - WIDTH: 137 CMS - COLOUR - DKT-N07A BLACK	910 MTR
			KNITTED LINING - AX SUEDE FIT CONNECT 0.55MM -80% POLYESTER + 20% POLYURETHANE - 230- 280 GSM - WIDTH: 132 CMS - COLOUR - YARN DYED BLACK	424 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	3 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003679AM26
RA File Number	322404000048 AM21
Licence No and Date	3210079692/14/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	POLYESTER KNITTED GLOVES ROAD C 100	162400 PRS	KNITTED FABRIC - ANDERSON MM, 88% POLYESTER AND 12% SPANDEX - 223 GSM WIDTH: 170 CMS.	6687 MTR
			LINING - ARTIFICIAL PU LEATHER - J1F,87.4% POLYESTER 6.8% COTTON, 5.8% VISCOSE AND COATING: POLYURETHANE - 310 GSM WIDTH:137 CMS.	6454 MTR
			BASIC LINING -100% POLYESTER - 120 GSM WIDTH: 152 CMS.	4174 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions

Case No.	4 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004024AM26
RA File Number	32AA04003194 AM22
Licence No and Date	3211001000/21/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	KNITTED GLOVES POLYESTER KNITTED GLOVES - GLOVES ROAD C	25000	KONA N 750 G+DOT EMOSS -0.75MM (BLACK) - 30 %	1702

	900	PRS	NYLON AND 70 % PU WOVEN FABRIC, WIDTH: 132 CMS, 250-330	MTR
			KAYLA MM - 84 % POLYESTER 16 % SPANDEX WOVEN FABRIC, WIDTH: 152 CMS, 139 GSM	541. MTR
			EFATE CHINA, 26 % SPANDEX 74 % NYLON MESH WOVEN FABRIC, WIDTH: 132 CMS, 180 GSM	389 MTR
			BASIC LINING - 100 % POLYESTER WOVEN FABRIC, WIDTH: 152 CMS, 120 GSM	557 MTR
			KNITTED LINING FABRIC - ARDIDEN MM, 87 % POLYESTER AND 13 % SPANDEX, WIDTH: 152 CMS, 150 GSM	363 MTR
			AX SUEDE DEUCE DDY 0.9MM/ 94 % POLYESTER, 6 % SPANDEX WOVEN FABRIC, WIDTH: 152 CMS, 350-400 GSM	285 MTR
			CHICRON 0.8MM-40 % PU (POLYURETHANE) AND 60 % NYLON WOVEN FABRIC, WIDTH: 137 CMS, 270 GSM	170 MTR
			PORON 2MM XRDMA-15080- 65 YELLOW PU FOAM	381 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions

Case No.	5 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003852AM26
RA File Number	32AA04003776 AM22
Licence No and Date	3211001029/04/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES - GLOVES BB 500 / DOMYOS	8000 PRS	AX SUEDE STRETCH PU 0.75 DDY BLACK-80 % POLYESTER 20 % PU WOVEN FABRIC, WIDTH-132 CMS, 300-340 GSM	650 MTR
			DARLING MM PAO REC BORDEAUX-84 % RECYEL POLY 16 % SPANDEX WOVEN FABRIC, WIDTH: 135 CMS, 160 GSM	243 MTR
			DARLING MM PAO REC DKT- N06A GREY-84 % RECYEL POLY 16 % SPANDEX WOVEN FABRIC, WIDTH: 135 CMS, 160 GSM	323 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	6 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved

Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED													
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026													
HQ File Number	HQRNORM REVIW00003853AM26													
RA File Number	32AA04003770 AM22													
Licence No and Date	3211001028/04/06/2021													
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under: <table border="1"> <thead> <tr> <th>S. No.</th> <th>Export Item</th> <th>Qty.</th> <th>Import Items</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>POLYESTER KNITTED GLOVES - GLOVES GLU 140 AD</td> <td>25000 PRS</td> <td>CHOWCHOW MMBR REC DDY /142 CM - 91 PERCENTAGE POLYESTER 9 PERCENTAGE SPANDEX WOVEN FABRIC, WIDTH: 152 CMS, 210 GSM</td> <td>3000 MTR</td> </tr> </tbody> </table> It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions					S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	POLYESTER KNITTED GLOVES - GLOVES GLU 140 AD	25000 PRS	CHOWCHOW MMBR REC DDY /142 CM - 91 PERCENTAGE POLYESTER 9 PERCENTAGE SPANDEX WOVEN FABRIC, WIDTH: 152 CMS, 210 GSM	3000 MTR
S. No.	Export Item	Qty.	Import Items	Qty. Recommended										
1	POLYESTER KNITTED GLOVES - GLOVES GLU 140 AD	25000 PRS	CHOWCHOW MMBR REC DDY /142 CM - 91 PERCENTAGE POLYESTER 9 PERCENTAGE SPANDEX WOVEN FABRIC, WIDTH: 152 CMS, 210 GSM	3000 MTR										

Case No.	7 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004023AM26
RA File Number	32AA04003757 AM22
Licence No and Date	3211001041/07/06/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES - GLOVES BB 100 / DOMYOS	19200 PRS	AX SUEDE NOVOBUCK PU0.6- 40 % PU (POLYURETHANE) AND 60 % NYLON WOVEN FABRIC, WIDTH 137CMS 170 230 GSM	1344 MTR
			KILIMANDJARO MM REC- 100 % POLYESTER WOVEN FABRIC, WIDTH: 152 CMS, 135 GSM	960 MTR
			ARDIDEN MM, 87 % POLYESTER AND 13 % SPANDEX WOVEN FABRIC, WIDTH 152 CMS, 150 GSM	249 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	8 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003854AM26
RA File Number	32AA04017728 AM22
Licence No and Date	3211001500/27/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	POLYESTER KNITTED GLOVE BB WOMENS 500 MADE OUT OF IMPORT ITEM S.NO.1 - 300-340 GSM AND IMPORT ITEM S.NO.2 - 160 GSM	106000 PRS	AX SUEDE STRETCH PU 0.75 DDY BLACK-80 % POLYESTER, 20 % PU KNITTED FABRIC, 300 - 340 GSM, WIDTH: 132 CMS	8607 MTR
			WOVEN TAPE	17914 MTR
			WOVEN TAPE	17914 MTR
			DARLING MM PAO REC DKT-N06A GREY -84 % RECYEL POLY ,16 % SPANDEX KNITTED FABRIC, 160 GSM, WIDTH: 135 CMS	9646 MTR
			WOVEN TAPE	17914 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	9 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003913AM26
RA File Number	32AA04023021 AM22
Licence No and Date	3211001765/12/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL).The firm intends to export gloves and has not submitted CAD, measurement chart and image of the export items. The issue was deliberated. Accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit CAD, measurement chart and image of the export items.

The case stands deferred.

Case No.	10 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003536AM26
RA File Number	32AA04023016 AM22
Licence No and Date	3211001764/12/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL).The firm intends to export gloves and has not submitted CAD, measurement chart and image of the export items. The issue was deliberated. Accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit CAD, measurement chart and image of the export items.

The case stands deferred.

Case No.	11 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003680AM26
RA File Number	32AX04000060 AM22
Licence No and Date	3211002226/29/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES ROADR 500 M MITTENS	100000 PRS	BEGO MM, 10 % SPANDEX 90 % POLYESTER MICRO MESH KNITTED FABRIC, 193 GSM, WIDTH: 140 CMS	2800 MTR

			EFATE CHINA, 26 % SPANDEX 74 % NYLON MESH KNITTED FABRIC, 180 GSM, WIDTH: 132 CMS.	1650 MTR
			"AX SUEDE CINCO 0.6 MM, 92 % POLYESTER AND 8 % SPANDEX KNITTED FABRIC, 250-350 GSM, WIDTH: 137 CMS"	4600 MTR
			ARDIDEN MM,87 % POLYESTER AND 13 % SPANDEX KNITTED FABRIC, 150 GSM, WIDTH: 152 CMS	1200 MTR
			MAKOGAI, 80 % NYLON, 20 % LYCRA KNITTED FABRIC, 190 GSM, WIDTH: 153CMS	1200 MTR
			BASIC LINING: 100 % POLYESTER KNITTED FABRIC, 120 GSM, WIDTH: 152 CMS	1750 MTR
			TERRY TC+ SPONG 2MM 80 % COTTON 20 % POLYESTER KNITTED FABRIC, 120 GSM, WIDTH: 152 CMS	1200 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	12 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	KTEX NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005305AM25
RA File Number	24AX04000061 AM22
Licence No and Date	2411001322/03/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PP SPUN BOND NON WOVEN FABRIC	80000 KGS	POLYPROPYLENE	84000
			GRANULES	KGS
			COLOUR MASTER	1600
			BATCH	KGS
2	PP SPUN BOND NON WOVEN FABRIC (WITH Hydrophilic)	40000 KGS	POLYPROPYLENE	42000
			GRANULES	KGS
			COLOUR MASTER	800
			BATCH	KGS
			FINISHING AGENT	800
			CHEMICAL (HYDROPHILIC)	KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	13 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003950AM26
RA File Number	32AX04000191 AM22
Licence No and Date	3211002698/08/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES - GLOVE BB 100	120000 PRS	AX SUEDE NOVOBUCK PU 0.6 -40 % PU (polyurethane) and 60 % NYLON KNITTED FABRIC, WIDTH: 137 CMS, 170-230 GSM	12120 MTR
			KILIMANDJARO MM REC-100 % POLYESTER KNITTED FABRIC, 135 GSM, WIDTH: 152 CMS	8400 MTR
			ARDIDEN MM, 87 % POLYESTER AND 13 % SPANDEX KNITTED FABRIC, 150 GSM, WIDTH: 152 CMS	2400 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	14 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00003912AM26
RA File Number	32AX04000194 AM22
Licence No and Date	3211002708/10/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for

review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVE BB WOMENS 500	161000 PRS	AX SUEDE STRETCH PU 0.75 DDY BLACK-80 % POLYESTER , 20 % PU KNITTED FABRIC, WIDTH: 132 CMS, 300-340 GSM	14680 MTR
			DARLING MM PAO REC DKT- N06A GREY -84 % RECYEL POLYESTER ,16 % SPANDEX KNITTED FABRIC,	12880 MTR
			WOVEN TAPE	25760 MTR

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	15 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	SIMPLY SUEDES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005674AM25
RA File Number	04AX04000013 AM23
Licence No and Date	0411003092/12/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Feb/202223/28 date 21/02/2023 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms

as under:

S.No.	Export Item	Qty.	Import Items	Qty.
1	LEATHER JACKETS MADE OUT OF NATURAL SHEEP FUR /WOOLSKIN	540 NOS	SHEEPSKIN TOBACCO NAPALAN CURLY WOOL SHEEP NATURAL FUR SKIN	14000 SQF
			SHEEPSKIN BLACK BRISSA NAPALAN SHEEP NATURAL FUR SKIN	3250 SQF
			SHEEPSKIN PANTONE 191106 TPG NAPALAN SHEEP NATURAL FUR SKIN	00 SQF

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	16 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005041AM26
RA File Number	32AX04000092 AM23
Licence No and Date	3211003129/01/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	17 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026

HQ File Number	HQRNORM REVIW00005042AM26
RA File Number	32AX04000093 AM23
Licence No and Date	3211003125/01/06/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	18 / NC/5/MEET/Mar/202526/19			
Case Status	Case Approved			
Party Name	PEARL GLOBAL INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026			
HQ File Number	HQRNORM REVIW00004998AM26			
RA File Number	05AX04001705 AM23			
Licence No and Date	0511014958/22/09/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting NC/5/MEET/Feb/202223/31 date 03/03/2023, However, due to typographical error, the MOM of import item was wrongly mentioned in the minutes of the above said meeting. Accordingly, based on the recommendation of the technical authority, the committee decided to approve the norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls T Shirt (Style no SP23TG3146)	7800	60% Cotton 40% Polyester Jersey CVC Print Knitted Fabric	5669.140
	60% Cotton 40% Polyester Jersey CVC Print Knitted Fabric GSM 150(+/-10%)	PCS	GSM 150 (+/-10%)	SQM
2	Girls T Shirt (Style no SP23TG3147, SP23BG3148, SP23LG3149, SP23BG3150)	16080	60% Cotton 40% Polyester Jersey CVC Solid Knitted Fabric	11715.750
	60% Cotton 40% Polyester Jersey CVC Solid Knitted Fabric GSM 150 (+/-10%)	PCS	GSM 150 (+/-10%)	SQM
3	Girls Dress (Style no SP23TG3147,	16080	100% Cotton 21x21/100x50, plain	15317.660

	SP23BG3148, SP23LG3149, SP23BG3150)	PCS	weave peach finish Print Woven Fabric	SQM
	100% Cotton 21x21/100x50, plain weave peach finish Print Woven Fabric GSM 165 (+/-10%)		GSM 165 (+/-10%)	
	Girls Dress (Style no SP23TG3146)	7800	100% Cotton 21x21/100x50, plain weave peach finish Solid Dyed Woven Fabric	7051.210
4	100% Cotton 21x21/100x50, plain weave peach finish Solid Dyed Woven Fabric GSM 165 (+/-10%)	PCS	GSM 165 (+/-10%)	SQM
	Girls Dress (Style no SP23BG3154, SP23TG3155)	15600	60% Cotton 40% Polyester Print on Dyed Base CVC Jersey Knit Fabric	22049.320
5	60% Cotton 40% Polyester Print on Dyed Base CVC Jersey Knit Fabric GSM 180 (+/-10%)	PCS	GSM 180(+/-10%)	SQM
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	19 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005126AM26
RA File Number	03AX04000223 AM24
Licence No and Date	0311022983/24/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jul/202526/7 date 06/08/2025 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	Dipped Nylon 6 Tyre Cord Fabrics	195 MTS	Nylon 6 Chips	199.875 MTS
2	Rubberised Textiles Fabric	198 MTS	Nylon 6 Chips	200 MTS
3	Nylon 6 Tyre Yarn	193 MTS	Nylon 6 Chips	197.825 MTS
4	Nylon 6 Tyre Cord	193 MTS	Nylon 6 Chips	197.825 MTS
5	Greige Nylon 6 Tyre Cord Fabric	195 MTS	Nylon 6 Chips	199.875 MTS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	20 / NC/5/MEET/Mar/202526/19
Case Status	Case Rejected
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005016AM26
RA File Number	34AX04000516 AM24
Licence No and Date	3411004191/03/10/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jan/202324/25 date 14/02/2024 and the firm has requested to review the norms. But, the firm has enhancement in the quantity of UV stabilizer is not approved since the quantity depend upon the quantity of PP. Therefore, the committee decided that the status quo may be maintained in this case.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	21 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	TARUN THERMOWARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004971AM26
RA File Number	06AX04000266 AM24
Licence No and Date	0611002347/05/12/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD of the export item with efficiency chart of raw material. 2. Firm to submit calculation for the requirement of Fabric based on CAD with justification of 5% (As per wastage given in Appendix 4E) of using waste material (certified by Chartered Engineer). 3. Firm to submit photographs of export and import items, giving dimension /sizes. . The case stands deferred.	

Case No.	22 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005091AM26
RA File Number	05AX04003831 AM24
Licence No and Date	0511024214/29/02/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting NC/5/MEET/Mar/202324/29 date 04/04/2024 and now, the firm has requested for review of their case, Now the firm has informed that their buyer has changed the style number and number of piece amendment to that effect has been submitted. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm may get further amendment in the license to reflect input fabric to be imported for 520piece of ladies waist coat. 2. Input fabric quantity remains same, it works out 2.33 SQM per pc as against 1.00 SQM per pc earlier. Applicant has not given photo of the changed product. Firm to submit the photo of garment and also justify as to how the new product is different than that allowed earlier and may justify consumption of 2.33 SQM per Pc.	

The case stands deferred.

Case No.	23 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005067AM26
RA File Number	03AX04000554 AM25
Licence No and Date	0311033627/06/05/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jul/202526/7 date 06/08/2025 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Nylon 6 Tyre Cord Fabrics	487 MTS	Nylon 6 Chips	499.175 MTS
2	Nylon 6 Tyre Yarn	483 MTS	Nylon 6 Chips	495.075 MTS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	24 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	S.S. EXIM
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004918AM26
RA File Number	06AX04000098 AM25

Licence No and Date	0611002723/29/05/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	25 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005064AM26
RA File Number	05AX04000654 AM25
Licence No and Date	0511025830/03/06/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD of the each fabric, with efficiency indicating name of the fabric on top of CAD and to indicate indigenous items to use in Appendix 4E table. 2. Firm to submit unit of measurement Sq.Yard and Yard cannot be the same, therefore to give width of fabric and calculation in Sq.yard 3. Firm to submit calculation of requirement of import item based on CAD indicating net import content and wastage separately, giving Photographs, drawing/design of export item. The case stands deferred.	

Case No.	26 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005039AM26
RA File Number	05AX04001271 AM25
Licence No and Date	0511026752/19/07/2024
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	27 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004951AM26
RA File Number	05AX04001562 AM25
Licence No and Date	0511027341/23/08/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	28 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00001265AM26
RA File Number	05AX04002249 AM25
Licence No and Date	0511028311/15/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit CAD of the fabric of export items.
2. Firm to submit based on CAD, to give calculation with justification of 53% wastage of synthetic PVC leather GSM 1116 (+/-10%) and also wastage of other fabrics.

The case stands deferred.

Case No.	29 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005038AM26
RA File Number	05AX04002536 AM25
Licence No and Date	0511028732/05/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	30 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	WHITEFIELDS KNITS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004945AM26
RA File Number	32AX04000619 AM25
Licence No and Date	3211008072/13/12/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	31 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005544AM25
RA File Number	04AX04000959 AM25
Licence No and Date	0411008854/09/01/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LEATHER HALF BOOTS FOR ADULT STYLE NO: New Land Goretex	500 PRS	Cup Insole CUP INSOLE AERO3 (50 162) (SIZE:36-50)	Net to Net
			Decorative Material PLASTIC HEEL COUNTER TPU60D+MOSQUITO MESH	Net to Net
			Decorative Material Shift Pad Basf S70-A SPF (70 Shore D)	Net to Net
			Fastener Velcro - 100mm Velcro Hook	Net content + 1%
			Fastener Velcro - 100mm Velcro Loop	Net content + 1%
			INSOLE MM140000031 INSOLE ROAM/RIDGE 2A 303BF	Net to Net
			Label ELU7223L29 Gore-tex Label	Net content + 1%
			Flim - 3M Reflective PU	
			Lining V 120 Black Sarp Hydro Gore (Estrella 1409 S/A)	
			Textile Lining - JAZZ001001 JAZZ GUSSET XT 3L col. Grey	
			Textile Lining - JAZZ007001A JAZZ GUSSET XT 3L col. Black	Net + 1%
			Textile Lining - SIERRA XT 4L Gore tex Grey	

2.	LEATHER HALF BOOTS FOR ADULT STYLE NO: Web Goretex	500 Pairs	Logo LATERAL INSERT (B 65 CFPU TPU 60 SHORE A) MOULD 1104032 = SMX-1BOOT	Net + 1%
			Rubber Logo - Ankle Protector DURBAN3-1, 45MM	Net + 1%
			Rubber Outsole TOURING 08 FOR NEW LAN D GORE Tex 8 ANDES v2DS Rubber 63 +/- 3	Net to Net
			Shoe Box SHOE BOX 360x300x120 size 36-43	Net to Net
			Shoe Box SHOE BOX 450x350x130 size 44-50	Net to Net
			Synthetic Lining - Micro Fiber PU A19 0.8mm WP PFAS FREE	Subject to maximum 3.75 SQFT) 0.34838 SQM
			Synthetic Lining - Synthtic PU Textile 0.7mm Kujju WP	
			Synthetic Lining 1.2 mm Microfiber PU DE106 Synthetic	
			Tape - Tape 3L 6MIL 22mm XT FT BS White 125 M/Roll, Width 22mm	Net content + 1%
			Flim - TPU SHEET 0.2 MM	Net content + 1%
			Cup Insole CUP INSOLE AERO3 (50 162) (SIZE:36-50)	Net to Net
			Elastic - H22mm Elastic IDRO TR008	Net content + 1%
			Fastener Velcro - 100mm Velcro Hook	Net content + 1%
			Fastener Velcro - 100mm Velcro Loop	Net content + 1%

Flim - 3M Reflective PU	Net + 1%
Flim - TPU SHEET 0.2 MM	Net content + 1%
INSOLE MM140000031 INSOLE ROAM/RIDGE 2A 303BF	Net to Net
Label - ELU7223L29 Gore-tex Label	Net + 1%
Decorative Material Shift Pad Basf S70-A SPF (70 Shore D)	Net + 1%
Rubber Logo - Ankle Protector DURBAN3-1, 45MM	Net + 1%
Rubber Logo - Shin Guard PU Basf 60 Shore D	Net + 1%
Rubber Outsole TOURING 08 FOR NEW LAN D GORE Tex 8 ANDES v2DS Rubber 63 +/- 3	Net to Net
Shoe Box SHOE BOX 450x350x130 size 39-46	Net to Net
Synthetic Lining - Micro Fiber PU A19 0.8mm WP PFAS FREE	Net + 1%
Synthetic Lining - Synthetic PU Textile 0.7mm Kujju WP	Net + 1%
Tape - Tape 3L 6MIL 22mm XT FT BS White 125 M/Roll, Width 22mm	Net to Net
Textile Lining - SIERRA XT 4L Gore tex Grey	Subject to maximum 3.75 SQFT) 0.34838 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	32 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00006032AM25
RA File Number	07AX04001852 AM25
Licence No and Date	0711013561/05/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	33 / NC/5/MEET/Mar/202526/19	
Case Status	Case Approved	
Party Name	TANGERINE SKIES PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026	
HQ File Number	HQRNORM APPLY 00006144AM25	
RA File Number	05AX04003875 AM25	
Licence No and Date	0511030803/11/02/2025	
Norms Committee Decision:		
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:		
Export Item: Export Item Name: 60% Polyester 40% Elastic Webbing Belt with Leather Tip Tab (60% Polyester 40% Elastic Webbing Belt with Leather Tip Tab)		
Qty. 25738 Numbers		
S. No.	Item Description	Qty. recommended

1	35MM- 60% Polyester + 40% Elastic Webbing (35MM-60% Polyester +40% Elastic Webbing)	30989 MTR
2	COW CRUST LEATHER	396 SQM
3	Plastic Hanger (relevant with accountability clause)	Net to net
4	9.6MM Flag 4MM Fleet Metal Logo	Net +1%
5	Paper Label (relevant)	Net +1%

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	34 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00006273AM25
RA File Number	07AX04001937 AM25
Licence No and Date	0711013687/17/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	
The case stands deferred.	

Case No.	35 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00006376AM25
RA File Number	07AX04001950 AM25
Licence No and	0711013734/24/02/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	36 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00006874AM25
RA File Number	07AX04002111 AM25
Licence No and Date	0711014005/25/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	37 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00006928AM25
RA File Number	07AX04002139 AM25
Licence No and Date	0711014032/27/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	38 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00000172AM26
RA File Number	05AX04000063 AM26
Licence No and Date	0511031875/09/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	39 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00000281AM26
RA File Number	07AX04000080 AM26
Licence No and Date	0711014191/16/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	40 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00000823AM26
RA File Number	05AX04000563 AM26
Licence No and Date	0511032602/15/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	41 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004909AM26
RA File Number	07AX04000593 AM26
Licence No and Date	0711014946/04/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Sep/202526/10 date 17/10/2025, however, due to typographical error, GSM was not mention in MOM of export and import item in the minutes of the above said meeting.. Accordingly, based on the recommendation of the technical authority, the committee decided to approve the norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Bib and Brace Overalls (Style No 16760) Made of 96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	6185 NOS	96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	23626.700 SQM
2	Ladies Bib and Brace Overalls (Style No 16760) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	19032 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	73844.160 SQM

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	42 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026

HQ File Number	HQRNORM REVIW00004907AM26
RA File Number	07AX04000592 AM26
Licence No and Date	0711014948/04/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	43 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	AQUASNS FASHIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00005065AM26
RA File Number	07AX04000670 AM26
Licence No and Date	0711015112/18/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Sep/202526/10 date 17/10/2025 and now the firm has requested for review of their case, The firm unit of export quantity has been requested to be amended. In the MOM, the unit with typo error has been mentioned as Nos in place of SQMs. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	100% LINEN WOVEN PIECE DYED FABRIC GSM: 173	161540 SQM	100% LINEN 2/1 RH TWILL UNBLEACHED GREIGE WOVEN FABRIC 14*14 48*52 63"FULL GSM: 160 LENGTH 120000 yards. (210000 Square Yards)	171394 SQM

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	44 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004897AM26
RA File Number	07AX04000727 AM26
Licence No and Date	0711015131/22/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	45 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM REVIW00004993AM26
RA File Number	07AX04000895 AM26
Licence No and Date	0711015355/13/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	46 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00002747AM26
RA File Number	07AX04000901 AM26
Licence No and Date	0711015388/18/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to	

defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	47 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00002895AM26
RA File Number	07AX04000971 AM26
Licence No and Date	0711015469/26/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	48 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHR IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00002953AM26
RA File Number	05AX04001920 AM26
Licence No and Date	0511034813/01/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm has submitted images are black and various fabrics used in the garments are not clearly identifiable. Firm may identify in the image different fabrics in different colours. 2. Firm has submitted the table of inputs for each product, main fabrics and additional fabric terms has been used. Firm to write clearly about each fabric whether it is used in body, sleeves, pocket bag, knee patches etc. 3. Firm to justification for higher requirement than SION may be given for each export product. The case stands deferred.	

Case No.	49 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHR IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00002954AM26
RA File Number	05AX04001923 AM26
Licence No and Date	0511034814/01/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	50 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00003117AM26
RA File Number	07AX04001045 AM26
Licence No and Date	0711015570/10/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	51 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	SND INC
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00003287AM26
RA File Number	05AX04002081 AM26
Licence No and Date	0511035197/17/09/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSERS MADE OF 100% POLYESTER WOVEN DYED FABRIC GSM 100, (+-10%), WIDTH 60"	148000 PCS	WOVEN DYED FABRIC 100% POLYESTER WOVEN DYED FABRIC,GSM 100, (+- 10%), WIDTH 60"	399600 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	52 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00003640AM26
RA File Number	03AX04003379 AM26
Licence No and Date	0311047971/09/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit dimension of export items with photograph, Drawing /design of sleeping bag, high lighting type of fabric used therein, giving indigenous input, if any, in Appendix 4E table with wastage.
2. Firm to submit measurement Chart/CAD etc., giving name of fabric on top of CAD, separately for each of export item.
3. Firm to submit complete calculation for the requirement of fabrics (in Sq. Meter not in meter) based on CAM /CAD other details, indicating net quantity and wastage separately.

The case stands deferred.

Case No.	53 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004896AM26
RA File Number	05AX04003348 AM26
Licence No and Date	0511037060/18/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm has described their product as ladies Dress but measurement chart specifications, sketch etc. are that of a trouser. Please clarify. 2. Firm to submit case of garment being ladies dress, higher claim than SION. Please clarify. 3. Firm to submit very poor efficiency of 55%. Please clarify. The case stands deferred.	

Case No.	54 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004922AM26
RA File Number	05AX04003357 AM26
Licence No and Date	0511037085/19/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	55 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	APEX GLOBAL PACKAGINGS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004927AM26
RA File Number	32AX04000610 AM26

Licence No and Date	3211010280/19/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit dimension of Cosmetic Pouch, giving Photographs and Drawing/ Design. of leather. 2. Firm to submit the CAD of cutting Fabric indicating Bundles, Efficiency, Length, Yield, Cut, length etc 3. Firm to submit the calculation (in sq.mt) based on CAD, with justification of wastage claimed (30%) for the raw material/s and to indicate indigenous item/s, if any, in 4 E table. The case stands deferred.	

Case No.	56 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004962AM26
RA File Number	07AX04001719 AM26
Licence No and Date	0711016532/22/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	57 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004944AM26
RA File Number	05AX04003437 AM26
Licence No and Date	0511037100/22/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical	

authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 270 & J- 292 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Shirt (F/S) Made of 100%Ramie Woven Dyed Fabric Gsm:63 (+/-10%) , STYLE NO. SU26 DW133	309 PCS	100% Ramie Woven Dyed Fabric Gsm:63 (+/-10%) Width:54"	1020 SQM
2	71/0 Ladies Shirt (F/S) Made of 100%Ramie Woven Dyed Fabric Gsm:63 (+/-10%) , STYLE NO. AU26 DW64	824 PCS	100% Ramie Woven Dyed Fabric Gsm:63(+/-10%) Width:54"	2719 SQM
3	71/0 Ladies Short Made of 100%Ramie Woven Dyed Fabric Gsm:63 (+/-10%) , STYLE NO. SU26 DW113	309 PCS	100% Ramie Woven Dyed Fabric Gsm:63(+/-10%) Width:54"	593 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	58 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004960AM26
RA File Number	07AX04001720 AM26
Licence No and Date	0711016527/22/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	59 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004959AM26
RA File Number	07AX04001727 AM26
Licence No and Date	0711016524/22/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 207 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Parka (Style No.WS/WT/WE/WM 5169) Made of 100% Polyester PU Coated Dyed Woven Fabric With DWR Finish GSM 174	25540 NOS	100% Polyester PU Coated Dyed Woven Fabric With DWR Finish GSM 174	116462.400 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	60 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	S K H EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004958AM26
RA File Number	04AX04001031 AM26
Licence No and Date	0411010983/22/12/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit specification, thickness, GSM, width etc. (whichever are applicable) of leather, lining, tape and other import items.
2. Firm to submit the compare the requirement in tabular form with respective SION published in Handbook of procedure Vol. II (Followed by Public notice 30 /2023 dated 31st August 2023) for export items. If any, additional items/higher quantities of import items are required, then to give justification (with CAD etc., for Leather/synthetic material/lining etc.
3. Firm to submit comparison, if synthetic material/s or other material/s are used in place of leather upper/insole socks/lining etc., then to take equivalent Norms of SION fixed.
4. Firm to submit photographs with article number etc., of export items.

The case stands deferred.

Case No.	61 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	FABRICO COTTEX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004943AM26
RA File Number	33AX04000153 AM26
Licence No and Date	3311003286/22/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. O/o Textile Commissioner, Mumbai for their comments/recommendation. The reply dated 01/05/2025 from O/o Textile Commissioner was received. The issue was deliberated Accordingly, based on the recommendation of Textile Commissioner and the technical authority, the committee decided to approve the input output norms subject to the condition as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Recycle Regnerated Synthetic Fiber	500000 KGS	Synthetic Rags	590000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	62 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00004978AM26
RA File Number	05AX04003472 AM26
Licence No and Date	0511037133/23/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-195 & J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Trousers (made from 52% Linen 46% Viscose 2% Spandex woven yarn dyed Fabric, GSM = 240 +/- 10% (Imported) with Indigenous Lining) Style No. M261871	300 PCS	52% Linen 46% Viscose 2% Spandex woven yarn dyed Fabric, GSM = 240 +/- 10%, Width = 52/53"	675 SQM
2	Ladies Jackets (made from 52% Linen 46% Viscose 2% Spandex woven yarn dyed Fabric, GSM = 240 +/- 10%) Style No. M261530	364 PCS	52% Linen 46% Viscose 2% Spandex woven yarn dyed Fabric, GSM = 240 +/- 10%, Width = 52/53"	921 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	63 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	POLYNOVA INDUSTRIES LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00004981AM26
RA File Number	03AX04004866 AM26
Licence No and Date	0311050024/23/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit weight of export product. 2. Firm to submit details of indigenous inputs with quantity. 3. Firm to submit import item no 2 in sq meter and weight. 4. Firm to submit material balance in import and export on weight basis. 5. Firm to submit % wastage claimed. The case stands deferred	

Case No.	64 / NC/5/MEET/Mar/202526/19			
Case Status	Case Approved			
Party Name	TOPSACK PACKAGING PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026			
HQ File Number	HQRNORM APPLY 00004994AM26			
RA File Number	07AX04001702 AM26			
Licence No and Date	0711016555/23/12/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closes product i.e. SION K- 97 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
	Flexible Intermediate Bulk Containers (Printed Attachment Bag) Polypropylene Granules -1348020Kgs , UV-37500Kgs , LDPE-24000Kgs , LLDPE-86000Kgs , Black Conductive Yarn - 2860Kgs , Black Conductive Folio-1620Kgs	1500000 KGS	Polypropylene Granules (Extrusion Grade/Lamination Grade / Filament Grade)	1523262 KGS
			UV Stabilizer Masterbatch (Containing Not More Than 20% UV Stabilizer)	26960.4 KGS

			LDPE Granules -Liner Grade /Film Grade/Extrusion Grade)	25200 KGS
			LLDPE Granules (Film Grade / Liner Grade / Lamination Grade)	90300 KGS
			Black Conductive Yarn 1450dtex	3003 KGS
			Black Conductive Folio	1701 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	65 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005013AM26
RA File Number	05AX04003452 AM26
Licence No and Date	0511037160/24/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	LADIES TROUSER MADE OF 100% LINEN DYED WOVEN FABRIC GSM160 (+/-10%) STYLE NO. W70122	2963 NOS	100% LINEN DYED WOVEN FABRIC GSM 160 (+/-10%)	8536 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	66 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005056AM26
RA File Number	05AX04003470 AM26
Licence No and Date	0511037216/29/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	67 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005080AM26
RA File Number	05AX04003536 AM26
Licence No and Date	0511037273/30/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 278 as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS SHORTS MADE OF (SHELL) 52% COTTON 48% LYOCCELL WOVEN DYED FABRIC GSM 260(+/-10%) AND (POCKETING) 100%COTTON WOVEN DYED FABRIC GSM 103 (+/-10%) (STYLE-ALTO)	6660 NOS	52%COTTON 48% LYOCCELL WOVEN DYED FABRIC WIDTH 54 INCH GSM 260(+/-10%)	8951.040 SQM
			100% COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 103(+/-10%)	5294.700 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	68 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005069AM26
RA File Number	05AX04003504 AM26
Licence No and Date	0511037226/30/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	69 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005075AM26
RA File Number	05AX04003453 AM26
Licence No and Date	0511037255/30/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 278 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TSHIRT MADE OF 73%VISCOSE 27%POLYESTER KNITTED DYED FABRIC GSM 180 (+/-10%) (STYLE - 1053326)	753 NOS	73%VISCOSE 27%POLYESTER KNITTED DYED FABRIC WIDTH 63 INCH GSM 180(+/-10%)	1974.366 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	70 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005079AM26
RA File Number	05AX04003495 AM26
Licence No and Date	0511037271/30/12/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	71 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005081AM26

RA File Number	05AX04003502 AM26			
Licence No and Date	0511037274/30/12/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 275 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS TROUSER MADE OF (SHELL) 52%COTTON 48%LYOCELL WOVEN DYED FABRIC GSM 260(+/-10%) AND (POCKETING) 100%COTTON WOVEN DYED FABRIC GSM 103(+/-10%) (STYLE-ALTO)	2321 NOS	52%COTTON 48%LYOCELL WOVEN DYED FABRIC WIDTH 54 INCH GSM 260(+/-10%)	4874.100 SQM
			100%COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 103(+/-10%)	1903.220 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	72 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005082AM26
RA File Number	07AX04001759 AM26
Licence No and Date	0711016596/30/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	73 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005090AM26
RA File Number	05AX04003529 AM26
Licence No and Date	0511037281/31/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	74 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005127AM26
RA File Number	05AX04003582 AM26
Licence No and Date	0511037303/01/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	75 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005128AM26
RA File Number	05AX04003577 AM26
Licence No and Date	0511037304/01/01/2026
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-288 & J-175 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TOP MADE OF 55% LINEN 45% RAYON DYED WOVEN FABRIC GSM 190+/-10% STYLE NO. TB524030 MI	2350 NOS	Fabric to be used in the Garment 55% LINEN 45% RAYON DYED WOVEN FABRIC GSM 190+/-10%	6463 SQM
2	LADIES DRESS MADE OF 84% LYOCCELL 16% POLYESTER PRINTED WOVEN FABRIC GSM 50+/-10% STYLE NO. 100224400 PT, 100230065 MS	5178 NOS	Fabric to be used in the Garment 84% LYOCCELL 16% POLYESTER PRINTED WOVEN FABRIC GSM 50+/- 10%	27961.2 SQM
3	MENS SHIRT (HALF SLEEVE) MADE OF 55% LINEN 45% RAYON DYED WOVEN FABRIC GSM 190+/-10% STYLE NO. NO526709 MN, NO530502 MN	2475 NOS	Fabric to be used in the Garment 55% LINEN 45% RAYON DYED WOVEN FABRIC GSM 190+/-10%	6385.5 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	76 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005156AM26
RA File Number	07AX04001773 AM26
Licence No and Date	0711016617/02/01/2026
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	77 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	JIWANRAM SHEODUTTRAJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005158AM26
RA File Number	02AX04000740 AM26
Licence No and Date	0211010214/04/01/2026
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, image and measurement chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD, image and measurement chart for all 3 export products.	
The case stands deferred.	

Case No.	78 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	STAND21 EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005169AM26
RA File Number	04AX04001004 AM26
Licence No and Date	0411011067/05/01/2026
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	
The case stands deferred.	

Case No.	79 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005171AM26
RA File Number	05AX04003616 AM26
Licence No and Date	0511037336/05/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	80 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005172AM26
RA File Number	05AX04003607 AM26
Licence No and Date	0511037344/05/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	81 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RKM INTERNATIONAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005186AM26
RA File Number	13AX04000344 AM26
Licence No and Date	1311004488/05/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	

1. Firm to submit CAD, image and measurement chart for all products.
2. Firm to submit wherever more than one fabric is used, the applicant may mention where the other fabric is used (Other than Shell).

The case stands deferred.

Case No.	82 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005176AM26
RA File Number	05AX04003477 AM26
Licence No and Date	0511037347/05/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER WITH EMBROIDERED WORK MADE OF 55% LINEN 45% VISCOSE WOVEN DYED FABRIC GSM 165 (+/- 10%) Sty-841187	2100 PCS	55% LINEN 45% VISCOSE WOVEN DYED FABRIC GSM 165 (+/- 10%)	5670 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	83 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005197AM26

RA File Number	07AX04001799 AM26			
Licence No and Date	0711016639/06/01/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	JUNIOR GLAM JACKET (GIRLS) MADE OF 100% POLYESTER WOVEN FABRIC, GSM 97, STYLE No : J909	15000 NOS	100% RECYCLE POLYESTER WOVEN DWR COATED FABRIC, WIDTH 56 INCHES, GSM 97	35430 SQM
			100% RECYCLE POLYESTER WOVEN LINING FABRIC, WITH CIRE BACK, WIDTH 58 INCHES, GSM 68	41070 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	84 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005201AM26
RA File Number	05AX04003625 AM26
Licence No and Date	0511037372/06/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	85 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	IN EQUINE
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005226AM26
RA File Number	06AX04000351 AM26
Licence No and Date	0611004174/07/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	86 / NC/5/MEET/Mar/202526/19			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026			
HQ File Number	HQRNORM APPLY 00005215AM26			
RA File Number	05AX04003642 AM26			
Licence No and Date	0511037392/07/01/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 275 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF (SHELL) 95% COTTON 5%ELASTANE WOVEN DYED FABRIC GSM 112(+/-10%) AND (POCKETING) 100%COTTON WOVEN DYED FABRIC GSM 75(+/-10%) (STYLE-CANDLENUT)	4447 NOS	95% COTTON 5% ELASTANE WOVEN DYED FABRIC WIDTH 54 INCH GSM 112(+/-10%)	12007 SQM
			100%COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 75(+/-10%)	1614.261 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	87 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005213AM26
RA File Number	05AX04003632 AM26
Licence No and Date	0511037388/07/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 100%COTTON WOVEN DYED EMBRODIERY FABRIC GSM 88(+/-10%) AND 100%COTTON WOVEN DYED FABRIC WIDTH 52 INCH GSM 88(+/-10%) (STYLE-1035194)	3602 NOS	100%COTTON WOVEN DYED EMBRODIERY FABRIC WIDTH 52 INCH GSM 88(+/-10%)	7384.100 SQM
			100%COTTON WOVEN DYED FABRIC WIDTH 52 INCH GSM 88(+/-10%)	2521.400 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	88 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005212AM26
RA File Number	05AX04003641 AM26
Licence No and Date	0511037387/07/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS JACKET MADE OF 53%RAYON 47%VISCOSE WOVEN DYED FABRIC GSM 168(+/-10%) (STYLE -BUCK JACKET)	598 NOS	53%RAYON 47%VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 168(+/-10%)	1641.510 SQM
2	MENS JACKET MADE OF (SHELL) 100%VISCOSE WOVEN DYED FABRIC GSM 155(+/-10%) AND (SLEEVE) 100%VISCOSE WOVEN DYED FABRIC GSM 155(+/-10%) (STYLE -ORVILLE JACKET)	455 NOS	100%VISCOSE WOVEN DYED FABRIC WIDTH 53 INCH GSM 155(+/-10%)	1480.115 SQM
			100%VISCOSE WOVEN DYED FABRIC WIDTH 53 INCH GSM 155(+/-10%)	499.135
3	MENS SHIRT (HALF SLEEVE) MADE OF 73%TENCEL 27%LINEN WOVEN PRINTED FABRIC GSM 185(+/-10%) (STYLE -HOKKAIDO SS SHIRT)	452 NOS	73%TENCEL 27%LINEN WOVEN PRINTED FABRIC WIDTH 55 INCH GSM 185(+/-10%)	1029.204 SQM
4	LADIES TROUSER MADE OF 72%TENCEL 28%LINEN WOVEN DYED FABRIC GSM 185(+/-10%)(STYLE- HARRIE TROUSER)	1051 NOS	72%TENCEL 28%LINEN WOVEN DYED FABRIC WIDTH 55 INCH GSM 185(+/-10%)	4109.410 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	89 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005247AM26
RA File Number	04AX04001098 AM26
Licence No and Date	0411011095/08/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit compare the requirement in tabular form with respective SION (as the case may be) published in Handbook of procedure Vol. II and further PN 30/2023 dated 31st Aug 2023 for each export item. If any, additional items/higher quantities of import items are required, then to give justification. 2. Firm to submit photographs/drawing of each export item indicating location/markings of import items with CAD/CAM of fabric, if, exceed the quantity indicated in SION fixed. 3. Firm to submit specifications like GSM/thickness/width etc.,(whichever is applicable) of all import items. 4. Firm to submit comparison with equivalent SION/s the synthetic material/s may be taken equivalent to leather upper, insole socks, lining etc. The case stands deferred	

Case No.	90 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005262AM26
RA File Number	32AX04000657 AM26
Licence No and Date	3211010406/09/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	91 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred

Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005256AM26
RA File Number	32AX04000644 AM26
Licence No and Date	3211010397/09/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	92 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005287AM26
RA File Number	07AX04001848 AM26
Licence No and Date	0711016691/12/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	93 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005286AM26
RA File Number	07AX04001847 AM26
Licence No and Date	0711016690/12/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Shacket (Style No.AM/AS/AT 3899) Made of 100% Polyester Fleece Yarn Dyed Knitted Fabric GSM 360	12535 NOS	100% Polyester Fleece Yarn Dyed Knitted Fabric GSM 360	32967.050 SQM
2	Mens Shacket (Style No.AM/AS/AT 3899) Made of 100% Polyester Fleece Yarn Dyed Knitted Fabric GSM 360	18710 NOS	100% Polyester Fleece Yarn Dyed Knitted Fabric GSM 360	49955.700 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	94 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005308AM26
RA File Number	07AX04001777 AM26
Licence No and Date	0711016721/13/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 367 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BOYS JACKET 100% RECY POLYESTER BONDED SHERPA KNITTED FABRIC GSM 410 WITH 100% POLYAMIDE	6550 NOS	100% RECYCLED POLYESTER BONDED SHERPA KNITTED FABRIC,	6685 SQM

	WOVEN FAB GSM 121 S - LG913		WIDTH 56 INCHES, GSM 410	
			100% RECYLED POLYAMIDE WOVEN FABRIC WIDTH 56 INCHES, GSM 121	2178 SQM
2	Jr.BOYS JACKET 100% RECY POLYESTER BONDED SHERPA KNITTED FABRIC GSM 410 WITH 100% POLYAMIDE WOVEN FAB GSM 121 S - JG913	7200 NOS	100% RECYCLED POLYESTER BONDED SHERPA KNITTED FABRIC, WIDTH 56 INCHES, GSM 410	11778 SQM
			100% RECYLED POLYAMIDE WOVEN FABRIC WIDTH 56 INCHES, GSM 121	4353 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	95 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	BOX MUSE
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005290AM26
RA File Number	07AX04001758 AM26
Licence No and Date	0711016709/13/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit photograph with drawing design of each export item (giving Dimension), highlighting the import items in it.
2. Firm to submit process flow chart in short and reason for high wastage (22%) shown for import item 4 -synthetic knitted fabric - black RPET 170G and to submit CAD for the item number 4 and to indicate in sq. meter with manufacturing process.
3. Firm to submit calculation for the requirement of import items, separately for each export item, indicating net content and wastage separately and details of cutting calculation in sq. meter with CAD for import item-1(Laminated EVA Sheet 6mm x 3.5m x1.5m).

The case stands deferred.

Case No.	96 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005330AM26
RA File Number	05AX04003693 AM26
Licence No and Date	0511037511/15/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 148 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS TOP MADE OF 100% COTTON YARN DYED WOVEN FABRIC GSM 203+/-10% STYLE NO. 240260028	5000 NOS	Fabric to be used in the Garment 100% COTTON YARN DYED WOVEN FABRIC GSM 203+/-10%	4750 SQM
2	GIRLS SHORTS MADE OF 100% COTTON YARN DYED WOVEN FABRIC GSM 203+/-10% STYLE NO. 249260026	5500 NOS	Fabric to be used in the Garment 100% COTTON YARN DYED WOVEN FABRIC GSM 203+/-10%	5225 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	97 / NC/5/MEET/Mar/202526/19
Case Status	Case Deferred
Party Name	FURNITURE ARTE

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005367AM26
RA File Number	30AX04000620 AM26
Licence No and Date	3011008276/16/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	98 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005563AM26
RA File Number	05AX04003849 AM26
Licence No and Date	0511037765/28/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-288 & J- 148 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Skirt made of 100% Ramie Woven Dyed Fabric Gsm: 57(+/-10%) Style No. 5271-502-E602	4120 PCS	100% Ramie Woven Dyed Fabric Gsm:57 (+/-10%) Width:56"	15574 SQM
2	71/0 Ladies Dress made of 100% Ramie Woven Dyed Fabric Gsm: 57(+/-10%) Style No. 6653-508-E658	2060 PCS	100% Ramie Woven Dyed Fabric Gsm:57 (+/-10%) Width:56"	6757 SQM
3	71/0 Ladies Trouser made of 85% Viscose 15% Linen Woven Dyed Fabric Gsm: 180 (+/-10) Style No. 4254	1075 PCS	Gsm:180 (+/-10%) Width:53" Fibre Composition (3%+/-)	2902.5 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	99 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005564AM26
RA File Number	05AX04003850 AM26
Licence No and Date	0511037766/28/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- J-288 & J- 148 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Dress Made of 100%Ramie Woven Dyed Fabric Gsm:57(+/-10%) STYLE NO. 6654-508-E638	2060 PCS	100% Ramie Woven Dyed Fabric Gsm:57(+/-10%) Width:56"	9733.5 SQM
2	71/0 Ladies Dress Made of 100%Ramie Woven Dyed Fabric Gsm:57(+/-10%) STYLE NO. 6612-501-E602	3090 PCS	100% Ramie Woven Dyed Fabric Gsm:57(+/-10%) Width:56"	14600.25 SQM
3	71/0 Ladies Top Made of 100%Ramie Woven Dyed Fabric Gsm:74(+/-10%) STYLE NO. RUBRA	945 PCS	100% Ramie Woven Dyed Fabric Gsm:74(+/-10%) Width:55"	3544 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	100 / NC/5/MEET/Mar/202526/19
Case Status	Case Approved
Party Name	GLOBAL EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 19 and 25/03/2026
HQ File Number	HQRNORM APPLY 00005608AM26
RA File Number	06AX04000374 AM26
Licence No and Date	0611004231/29/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 252 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens /Ladies Riding Breeches of Knitted Fabric (The Content. Dyed Knitted Fabric Nylon 76% Spandex 24% GSMS 260 (+/- 10%) width 58 to 60 inch (+/-10%) Containing 9523.94 SQM) (ITC HS Code No. 61046990)	6707 NOS	Relevant type of Fabric Dyed Knitted Fabric Nylon 76% Spandex 24% GSM 260 (+/-10%) width 58 to 60 inch (+/-10%)	10000.140 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.